

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3118  
TO BE ANSWERED ON 06<sup>th</sup> AUGUST, 2021**

**FIRE INCIDENTS IN HOSPITALS**

**3118: ADV. ADOOR PRAKASH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be please to state:

- (a) whether the Government is aware that frequent incidents of fire in hospitals in the recent months have caused death and injury to many people, mostly COVID patients, across the country;
- (b) if so, the number of such deaths reported and number of people injured as a result thereof during the last one year, State/UT-wise;
- (c) whether the Government has sought any report from the concerned States on such fire accidents and if so, the details thereof;
- (d) whether the Government has taken any corrective measures or issued directives to the States in this regard; and
- (e) if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): Fire incidents in various hospitals across the country, in recent times, have come to the notice of Government. 'Public Health' and 'Hospitals' being State subjects, it is the primary responsibility of State / Union Territory (UT) Governments to ensure adherence of safety norms including fire safety in healthcare facilities. The nature of such information is dynamic and is maintained by the States/UTs. Ministry has sought latest information/data in this regard from the States / UTs.

(d) & (e): The Central Government from time to time has written to all the States/Union Territories (UTs) to ensure adherence to the fire safety norms in all public & private hospitals.

Further, after extensive examination of the issue relating to fire safety, comprehensive guidelines on fire safety in hospitals have been framed by Government in consultation with various stakeholders. The said guidelines have been circulated on 28-09-2020 to all States/UTs across the country for strict compliance. The guidelines contains Compliance Strategy (wherein responsibility of individuals concerned have been elaborated), System of Third Party Accreditation for Fire Safety, Fire Response Plan etc., which would help in thwarting fire incidents.

Apart from the above, all States/UTs have been advised by this Ministry to obtain No Objection Certificate (NOC), if not obtained earlier, from respective Fire Department.